

High Court of Jharkhand, Ranchi

Ref. No. 1237/Accts.

Dated: 26.06.2020


The Court invites sealed quotations from reputed Vendors/Firms for purchase and installation of 14(Fourteen) nos. of **12V 7 AH Batteries** with **01 (One) year or above onsite warranty** having configurations as mentioned below **by 29.06.2020 till 4:30 P.M.** (Sealed quotations must be dropped in the drop box kept outside at Gate No. 3 of the High Court)

S. No.	Article	Quantity	Remarks
1	12V 7 AH Batteries. Warranty- 1 year or above onsite Make- Exide/Amaron	14	Warranty Conditions must be clearly mentioned Firm/Vendor will install battery in the UPS at places directed by the office.

Any further details may be collected from the Establishment of the Court during 10:00 a.m. – 5:00 p.m. on working days.

Note:-

1. Price quoted must be inclusive of all taxes and installation charges.
2. Maximum time required for supply of the articles must be specifically mentioned.
3. Service reputation of Vendor/Firm in the market will be given priority.
4. Warranty of the Articles covers local Service support by the Vendor/Firm during the period of warranty.


Registrar (Establishment)
High Court of Jharkhand, Ranchi